NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

AT ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

		T.P No.	Purpose	Section	Name of the Partie	es
	152/16 184/17 Hearing		Hearing	391 394	Gita Krishna Investments Pvt. Ltd.	
SL.NO. NAME (IN CAPITAL)				DESIGNA	TION	
29&				ADVOCA TE	£	
PHONE NUMBER			1	REPRESENTATION TO WHOM SIGN		SIGNATURE
RASHMI MENON				(Petitioner	Respondent)	Rashrie M.
	9900	7 7 101				

Counsel for petitioner Company is present. She requested time to file two sets of copies. Registry to issue fresh notice to ROC and RD. Assistant from OL office is present. He requested time to file report.

List it for hearing to 26.04.2017.

MEMBER (J

MEMBER (T)